

ADDENDUM TO FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR “PRINTLAND DIGITAL (INDIA) PRIVATE LIMITED” AND OPERATING ONLINE PRINTING SUPERSTORE BASED OUT OKHLA, NEW DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

In supersession of part of earlier public announcement as issued by the undersigned regarding Invitation for expression of interest for submission of resolution plan in **PRINTLAND DIGITAL (INDIA) PRIVATE LIMITED** on 29.12.2023, it is hereby informed that the revised timelines for submission of EOI will be as under:

RELEVANT PARTICULARS		
10.	Last date for receipt of expression of interest	05/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	10/02/2024
12.	Last date for submission of objections to provisional list	15/02/2024
13.	Last date of issuance of final list of prospective resolution applicant	20/02/2024
14.	Date of issue of Information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	25/02/2024
15.	Last date of submission of resolution plans	26/03/2024
16.	Process email id to submit EOI	cirp.printland.digital@gmail.com

Note: The other contents and terms of the Form G dated 29.12.2023 shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by 13.01.2024 in response to FORM – G dated 29.12.2023, need not to submit again.



(Rajeev Dhingra)
Registration Number: IBBI/IPA-001/IP-P-01946/2019-2020/12970
Communication Address: Mavent Restructuring Services LLP,
B-29, LGF, Lajpat Nagar-III, Delhi -110024
Registered Address: BG - 5A / 48B; DDA Flats; Paschim Vihar,
New Delhi-110063.
For Printland Digital (India) Limited
Date- 31.01.2024